

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 11.12.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.22/252/HDB/2020
NAME OF THE COMPANY	Swift Accel Consultancy Pvt ltd
NAME OF THE PETITIONER(S)	Income Tax Department
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

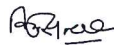
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

1. Matter taken up for hearing through video conference.
2. Mr. G. Bhupesh, counsel for the Petitioner appeared through video conference.
3. For hearing submissions, matter adjourned at request.
4. Put up the matter on 01.01.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL